Central Administrative Tribunal, Principal Bench

C.P. 325/99 In O.A. 1877/97

New Delhi, this the 17th day of May, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A) Hon'ble Mr.Kuldip Singh, Member (J)

Jai Prakash S/o Shri Mauji Ram R/o Quarter No. 98-C-2, Railway Colony, Tughlakabad, New Delhi. ...Petitioner

By Advocate: Shri H.P. Chakravorty.

Versus

- 1. Shri V.K. Aggarwal Chariman, Railway Board, Rail Bhawan, New Delhi-110 001.
- 2. Shri S.P. Mehta The General Manager, Northern Railway, Baroda House, New Delhi.
- 3. Sh.Rakesh Chopra,
 The Divisional Railway Manager,
 Northern Railway,
 State Entry Road,
 New Delhi. Respondents.

By Advocate Shri R.L. Dhawan.

ORDER (ORAL)

By Hon'ble Mr. S.R. Adige, Vice Chairman (A)

- 1. Shri Chakravorty states that the Tribunal's order has been complied with and if he has any grievance, he will be challenging the same through appropriate proceedings in accordance with law.
- Under the circumstances, CP 325/99 dropped.
 Notices discharged.

(Kuldip Singh) Member(J) (S.R. Adige) Vice Chairman(A)

/dkm/

(b)